



2026:AHC:37248

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 2498 of 2026

Waris Ali

.....Petitioner(s)

Versus

State Of U.P. And 5 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Anand Mani Tripathi
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Heard Sri Ganesh Pandey holding brief of Sri Anand Mani Tripathi, learned counsel for the writ petitioner seeks to withdraw the present writ petition, wherein prayer is to (i) issue a writ order or direction in the nature of mandamus directing to the respondent authorities i.e. respondent No. 4 and 5 i.e. Chief Account Officer, U.P. Police Head Quarters, Lucknow & the Senior Superintendent of Police, Gorakhpur to pay the Gratuity Payment Order (GPO) and Commutation Payment Order (CPO) amount of Rs. 12,23,200/- and also pay the regular pension along with interest on dues amount of the petitioner; (ii) A writ, order or direction, in nature of which this Hon'ble Court may deem fit and proper under the facts & circumstances of the case; iii. Award the cost in favor of the petitioner, due to inherent technical defect with liberty to file fresh.

2. Learned Standing Counsel has no objection to the same.

3. The present petition is dismissed as withdrawn with liberty as aforesaid.

(Vikas Budhwar,J.)

February 19, 2026

Rajesh